

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 12th SEPTEMBER, 2023, 10:30 A.M.

CP No. 57/CB/2022, IA (Comp. Act) No. 52/CB/2023,

IA (Comp. Act) No. 53/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Green Circle Environment Pvt. Ltd. & Anr. -Vs- MGS Environ Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

CS, Mr. Gopinath Nayak.

For Respondent (s)

Mr. Sangramjit Panda, Adv.

ORDER**IA (Comp. Act) No. 52/CB/2023**

This is an application filed under Rule 11 of the NCLT Rules, 2016, to take on record the rejoinder along with additional documents. Ld. Authorized Representative, CS, Mr. Gopinath Nayak appears on behalf of the applicant. Ld. Counsel Mr. Sangramjit Panda appears for the respondent. Respondent counsel seeks time to file reply. Two weeks' time is granted to file reply. On receipt of reply, petitioner may file rejoinder, if any, within one weeks' time. List the matter by 18.10.2023.

IA (Comp. Act) No. 53/CB/2023

This is an application filed under Rule 11 of the NCLT Rules, 2016, to allow the instant application, declare the vacation of office of Directors as null & void and direct Respondents to maintain status quo as on the date of filing of original Company Petition till the final disposal of the matter. Ld. Authorized Representative, CS, Mr. Gopinath Nayak appears on behalf of the applicant. Ld. Counsel Mr. Sangramjit Panda appears for the respondent. Respondent counsel seeks time to file reply. Two weeks' time is granted to file reply. On receipt of reply, petitioner may file rejoinder, if any, within one week's time. List the matter by 18.10.2023.

Sd

Shri Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)